

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 109 (Mis.) /
II-15-19/2020

Bilaspur, dated 9 October, 2020

Following amendments are incorporated in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017.


AMENDMENT

Column no. 4 & 5 of Sl. No. -11 of the First Schedule under the heading Class-III of the Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017, is substituted with the following:-

Source & Method of Appointment	Minimum Qualification & experience
4	5
<p>1. 70% posts shall be filled up by direct recruitment through competitive examination.</p> <p>2. 20% posts shall be filled up by promotion from amongst the qualified Class-IV employees subject to suitability and strictly on the basis of seniority-cum-fitness. The promotion shall be made in the ratio of 1:3 vis-a-vis Staff Car Drivers and other Class-IV employees.</p> <p>3. 10% posts shall be filled-up by promotion through limited competitive examination strictly on the basis of merit amongst the Class-IV employees (including Contingency Paid Employees) having minimum 07 years working experience from the date of appointment.</p> <p>Above promotion (20% & 10%) shall be based on the eligible candidates passing a qualifying test. The test comprising of (A) English Knowledge – making of small sentences, spellings, vocabulary etc. Maximum 25 marks (B) Knowledge of Computer Operation - Maximum 25 marks, (C) Knowledge of Computer Typing both in Hindi & English (Hindi @ 25 w.p.m. and English @ 30 w.p.m.) Maximum 25 marks each. The test shall be of total 100 marks and the employee concerned shall obtain a minimum of 40% marks (Ten out of Twenty Five) in each paper/subject namely (A) English Language (B) Computer Operation (C) Computer Typing (English) and Computer Typing (Hindi) to get qualified.</p> <p>Further, the selection for 20% promotion shall be made strictly on the basis of seniority from amongst those who qualify the Skill Test irrespective of the merit obtained in the Test and the selection shall be made on the basis of their 05 years' ACR Gradings/present work & conduct report. If any employee graded-D or below/not satisfactory in any of the year (out of 05 years), he/she may not be considered for promotion though he/she is qualified in the said test. As per qualification against 01 post, 02 candidates only may be called for said test strictly on seniority basis who have completed minimum 05 years of service (including the services rendered as Contingency Paid Employee).</p>	<p>1. For direct recruitment and 10% promotion (through limited competitive examination):-</p> <p>(a) Must be a graduate from any recognized University and; (b) One year diploma Course in computer from I.T.I. or any equivalent recognized Board/University.</p> <p>2. For 20% Promotion (subject to suitability)-</p> <p>(a) Must be a graduate from any recognized University and; (b) Must have working knowledge on computer.</p>

The amendment shall come into force with immediate effect.

By order of Hon'ble the Chief Justice


 09.10.2020
(Neelam Chand Sankhla)
 Registrar General

